

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 773/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. BST Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
18	RAJESH SHARMA	Advocate for the Petitioner	Rajesh Sharma

ORDER

CSA 771/230-232/NCLT/MB/MAH/2017

CSA 772/230-232/NCLT/MB/MAH/2017

CSA 773/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, the Company Applications are dismissed as withdrawn with liberty to proceed afresh.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Dalmia Exim Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
18	RAJESH SHAMBA	Advocate the Petitioner	Rajesh S Loh

ORDER

CSA 771/230-232/NCLT/MB/MAH/2017

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MUMBAI BENCH, MUMBAI

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MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Sharad Fibres & Yarn Processors Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(18)	RAJESH SHARMA	Advocate for the Petitioner	Rajesh Sharma

ORDER

CSA 771/230-232/NCLT/MB/MAH/2017

CSA 772/230-232/NCLT/MB/MAH/2017

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